

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 21st September, 2023

No. HCM/MJS/CP-2/Estt./ : In exercise of the powers under Section 11 (3) of the Cr. P.C., 1973, the High Court of Manipur is pleased to confer the powers of a Judicial Magistrate of the First Class on the following Judicial Officers with immediate effect:

Sl. No.	Name of Officers	Designation	In-Charge/ Additional Charge
1.	Potsangbam Praveen Kumar	JMFC/Civil Judge (Jr. Divn.), Jiribam	
2.	Fakhrul Islam Choudhury	JMFC/Civil Judge (Jr. Divn.), Moreh	
3.	Jenit Kongbrailatpam	JMFC/Civil Judge (Jr. Divn.), Kamjong	OSD, High Court of Manipur
4.	Rajshree Yambem	Deputy Member Secretary, MASLSA	
5.	Khangembam Rojita Devi	JMFC/Civil Judge (Jr. Divn.), Noney	OSD, MASLSA
6.	J. Hillson Angam	Deputy Registrar (Judl.), High Court of Manipur	
7.	Ozhu Robviina	Administrative Officer, Imphal East	

By order

Sd/-
(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/MJS/CP-2/Estt./ 16841-54 Imphal, the 21st September, 2023

Copy to:-

1. The Principal Private Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr Justice A. Guneshwar Sharma, High Court of Manipur.
4. The P.S. to Advocate General, Manipur.
5. The Commissioner Law, Government of Manipur.
6. All the District & Sessions Judges ()/Presiding officer, MACT/ Special Courts/Member Secy. MASLSA/Addl. District & Sessions Judges.
7. The Registrar (Judl.)/ (Vigilance)/ (Admn. PM&P), High Court of Manipur.
8. The Director of Prosecution, Manipur.
9. Government Advocate, High Court of Manipur.
10. Deputy Solicitor General of India, High Court of Manipur.
11. All the Deputy Commissioners in Manipur.
12. The President, High Court Bar Association, Manipur
13. The President, All Manipur Bar Association, Imphal.
14. The Joint Director, Manipur Judicial Academy.
15. The Joint Registrar (Judl.)/ (Admn. PM&P), High Court of Manipur.
16. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
17. All the Superintendents of Police in Manipur.
18. All the JMFC/Civil Judges (Jr. Divn.)
19. All the Deputy Registrars, High Court of Manipur.
20. Persons Concerned.
21. The Director, Printing & Stationery Department, Government of Manipur.
- For publication of the Notification in the Manipur Gazette.
- ✓ 22. The System Analysts, High Court of Manipur.
- He is requested to upload the same on the Official Website.
23. Superintendent (Estt. II), High Court of Manipur.
24. Notice Board/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR